(b) if so, when the committee is likely to be constituted?

MINISTER OF TRANSPORT THE AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): (a) and (b) As recommended in the Jayanti Shipping Enquiry Committee's Report dated the 11th July, 1966, necessary arrangements have been made for carrying out a thorough probe into the affairs of the Jayanti Shipping Company, with a view to taking prompt action wherever justified in the public interest. This task has been entrusted to the following who are already working continuously under the general direction of the Board of Control:

- Shri Y. N. Sukthankar. Govt. Director on the Board of Directors of Indian Shipping Companies.
- Shri M. S. Bhatnagar, a nominee of the Comptroller and Auditor General of India along with the expert accounting and auditing staff of the Auditor General.
- Shri C. P. Srivastava, Chairman and Managing Director, Shipping Corporation of India, along with the commercial staff of the S.C.I.

After taking over of the management, the aforesaid enquiry has been pursued uninterruptedly and with vigour under the guidance of the Board of Control and the quick decisions taken by the Board have not only enabled several cases to be detected but prompt action taken to file civil suit and institute criminal proceedings.

COMMITTEE FOR CHANGE OF FOOD HABITS

*730. Dr. S. CHANDRASHEKHAR Will the Minister of FOOD, AGRICUL TURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased state:

(a) whether Government's attention has been drawn to the formation of a committee for change of food habits under the Chairmanship of Shrimati Violet Alva as reported in the Statesman, New Delhi dated the 4th August, 1966 and its activities of promoting non-cereal foods; and

(b) if so, whether Government propose to encourage its laudable activities on a national

to Questions

THE DEPUTY MINISTER m MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes, Madam.

(b) The Government had themselves initiated a number of programmes for changing food habits and for popularisation of consumption of subsidiary foods. The Government have no information apart from what has appeared in the press, on the composition of the Committee and on the aims and objectives, mode of functioning and other details. The question of encouraging the activities of the Committee would be considered on merits if and when a request is made to this effect.

tREPORT ON THIRD GENERAL ELECTIONS

- *561. SHRI JAGAT NARAIN: Will the Minister of LAW be pleased to state:
- (a) whether the recommendations embodied in the Report of the Elections Commission on the Third General Elections have since been scrutinised by Government; and
 - (b) if so, the action taken thereon?

THE MINISTER OF LAW (SHRI G. S. PATHAK): (a) Yes, Madam.

(b) A Bill is being introduced for this purpose.

^ALLOCATION OF ITALIAN CREDIT TO MADHYA PRADESH GOVERNMENT

- •752. RAJA SHANKAR PRATAP SINGH Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state:
- (a) whether any proposal has been recently received from the Government of Madhya Pradesh for the allocation of Italian credit for purchase of Allis Chalmers Tractors; and

tTransferred from, the 22nd August, 1966. tTransferred from the 31st August, 1966.

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THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISRA): (a) Yes, Sir

(b) The matter is under consideration.

DRY DOCKS

864. SHRI T. V. ANANDAN: Will the Minister of TRANSPORT,. AVIATION, SHIP-prNG AND TOURISM be pleased to state the number of dry docks at present in the country and what is their location and capacity?

THE. MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): A statement showing the required information is enclosed. [See Appendix LVII, Annexure No. 51.]

DEVELOPMENT OF INTER-STATE ROADS

- 665. SHRI D. THENGARI: Will the Minister of Transport, Aviation, Sktppino and Tourism be pleased to state:
- (a) whether Government have received any request from the Government of Maharashtra for raising Central assistance for development and maintenance of inter-State roads connecting with the neighbouring States; and
- (b) if so, whether the request has been considered by the Central Government?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): (a) and (b) Presumably the hon. member wants information regarding Centrally aided State roads of inter-State importance in Maharashtra. The State Government have not made any request for raising Central assistance for the development of these roads recently. Some time back, however, thpy requested for a grant-in-aid equal to Rs. 60 lakhs to meet 2/3rd of the cost of improvement of the

Maharashtra portion of the road connecting Piinpalgaon in Maharashtra with Nirmal in Andhra Pradesh. Owing to financial limitations, it has not been possible to accede to this request.

ACCIDENTS ON RING ROAD

866. SHRI D. THENGARI: Will the Minister of Transport Aviation, Shipping and Tourism be pleased to state:

- (a) the action taken by Government to improve the lighting arrangements on Ring Road in the Capital; and
- (b) the number of accidents which took place on this road during the last six months and the number of persons who were killed and injured due to accident?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): (a) and (b) A statement is attached.

STATEMENT

(a) There is no street lighting at present on the Ring Road. It has, however, been decided to provide street lights all along the Ring Road. The Dtlhi Administration will carry out the work in the portions of the Road within the jurisdiction of the Delhi Municipal Corporation and the New Delhi Municipal Committee. The estimates for the two portions of the Road from (1) Ashram (Mathura Road) to Ridge Valley (Dhaula Kuan) and (2) Indraprastha College to 'C Power House prepared by the Delhi Administration are under scrutiny by the Ministry of Transport and Aviation. The Delhi Administration have been requested to prepare the estimates relating to the remaining portions of the road expeditiously.

The Cantonment Board will provide lights in the portion of the road within their jurisdiction. The requisite estimate is under preparation by the Board.

(b) 270 accidents took place on the Road during the period 1st January 1966 to 30th June, 1966. Nine persons were killed and one hundred persons injured.